Suppl. Cause List No. 1 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-WP(Crl) No. 03/2020 EMG-CrlM No. 05/2020 EMG-CrlM No. 6/2020

Mohd. Rashid ...Petitioner

Through:-Mr. Nasir Mirza, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Issue notice.

Mr. Arshid Parvez Malik, Dy. A.G accepts notice on behalf of the respondents. He shall file objections by the next date.

List on 01.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 28.05.2020 Pawan Chopra